



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

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संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

September 27, 2024

Auction of State Government Securities

The following State Governments have offered to sell stock by way of auction, for an aggregate amount of **₹19,942 Crore** (Face Value).

Sr. No.	State	Amount to be raised. (₹Crore)	Tenure (Year)	Type of Auction
1	Andhra Pradesh	1000	14	Yield
		1000	20	Yield
		1000	24	Yield
2	Assam	750	15	Yield
3	Bihar	2000	9	Yield
4	Goa	100	11	Yield
5	Haryana	1500	12	Yield
6	Karnataka	2000	03	Yield
		2000	06	Yield
7	Kerala	1245	10	Yield
8	Meghalaya	197	10	Yield
9	Punjab	500	Reissue of 7.15% Punjab SGS 2044 issued on September 25, 2024	Price
		650	Reissue of 7.14% Punjab SGS 2049 issued on September 25, 2024	Price
10	Rajasthan	500	Reissue of 7.70% Rajasthan SDL 2032 issued on May 18, 2022	Price
11	Telangana	1500	15	Yield
		500	18	Yield
12	West Bengal	3500	20	Yield
Total		19942		

The auction will be conducted on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **October 01, 2024 (Tuesday)**. The Government Stock up to Ten per cent of the notified amount of the sale of each stock will be allotted to eligible individuals and institutions, subject to a maximum limit of One per cent of its notified amount for a single bid per stock as per the '[Scheme for Non-competitive Bidding Facility](#)'. Individual investors can also place bids as per the non-competitive scheme through the Retail Direct portal (<https://rbiretaildirect.org.in>).

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **October 01, 2024 (Tuesday). The competitive bids should be submitted between 10:30 A.M. and 11:30 A.M. and non-competitive bids should be submitted between 10:30 A.M. and 11:00 A.M.**

In case of technical difficulties, Core Banking Operations Team may be contacted (email: cbot@rbi.org.in; Phone no: 022-69870466, 022-69870415).

For other auction related difficulties, IDMD Auction Team can be contacted (email: auctionidmd@rbi.org.in; Phone no: 022-22702431, 022-22705125).

Only in the event of system failure, physical bids would be accepted. Such physical bids should be submitted to the Public Debt Office (email: bids@rbi.org.in; Phone no: 022-22603456, 022-22603457, 022-22603190) in the prescribed form obtainable from RBI website (<https://website.rbi.org.in/en/web/rbi/forms>) before the auction timing ends.

The yield percent per annum or the price as the case may be, expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at same/different rates of yield or prices in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system. However, the aggregate amount of bids submitted by a bidder should not exceed the notified amount for each State.

The Reserve Bank of India will determine the maximum yield / minimum price at which bids will be accepted. Stock will be issued for a minimum nominal amount of ₹10,000.00 and in multiples of ₹10,000.00 thereafter.

The results of the auction will be announced on **October 01, 2024 (Tuesday)** and payment by successful bidders will be made during banking hours on **October 03, 2024 (Thursday)** at Mumbai and at respective Regional Offices of RBI.

The new State Government Stocks will bear interest at the rates determined by RBI at the auctions. For the **new stock**, interest will be paid half yearly on **April 03** and **October 03** of each year till maturity. For the re-issued Government Stock, interest will be paid at the rate as determined on the date of original issue of Government Stock and will be paid on half yearly basis till maturity. The Stocks will be governed by the provisions of the Government Securities Act, 2006 and the Government Securities Regulations, 2007.

The investment in State Government Stocks will be reckoned as an eligible investment in Government Securities by banks for the purpose of Statutory Liquidity Ratio (SLR) under Section 24 of the Banking Regulation Act, 1949. The stocks will qualify for the ready forward facility.